

Sixteenth Lok Sabha

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Title: Need to include the handloom Bhavani Jamakkalam product in the GST-exempted list.

SHRIMATI V. SATHYABAMA (TIRUPPUR): Thank you, Deputy Speaker Sir. I would like to bring to your kind notice that the hand woven Jamakkalam blanket is a unique product produced by the traditional handloom weavers at Bhavani, which comes under my Tiruppur Parliamentary Constituency in Tamil Nadu.

During the pre-GST time, Bhavani Jamakkalam was exempted from all taxes. But, in the GST regime, it was not included in the list of products under the GST-exempted category. There is an utter confusion with regard to this unique product – whether it belongs to carpet category or not.

Therefore, I request the hon. Minister to look into this issue and include the handloom Bhavani Jamakkalam product in the GST-exempted list. Thank you, Sir.